

**NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH, COURT – II
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 22-03-2024 AT
10.30 A.M. THROUGH VIDEO CONFERENCING:**

**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**

APPLICATION NUMBER : --
PETITION NUMBER : IBA/598/2020
NAME OF THE PETITIONER : State Bank of India
NAME OF THE RESPONDENT(S) : Ajay Kumar Bishnoi
UNDER SECTION : Sec 95 of IBC, 2016

ORDER

Ld. Counsel Mr. M.L. Ganesh for the Petitioner. Ld. Counsel Mr. Ankit Sibbal for the Respondent.

In this case Counsel for the Respondent stated that he has not received the report of IRP and is directed to submit the email id on the chat box and the Petitioner is directed to serve the same today itself.

Reply be filed within 2 weeks. Rejoinder be filed within a week thereafter.

List the petition for hearing on **10.05.2024**.

-Sd-
RAVICHANDRAN RAMASAMY
Member (Technical)

-Sd-
JYOTI KUMAR TRIPATHI
Member (Judicial)

phk